


Following order is to be pronounced in the Open Court on 20/11/2024 passed by Hon'ble Shri Rajpal Yadav, Vice-President and Hon'ble Shri Rajesh Kumar, Accountant Member:-

Sl. No.	Bench	Appeal No.	Name of assessee	Name of Author of the order	Date of hearing
1	'PATNA' Bench	ITA Nos 309, 310, 311 & 312 /PAT/2023	G.D. Mother Educational Society	Hon'ble Shri Rajesh Kumar, A.M.	25.10.2024

 20/11/2024
(SATYAJIT LAHA)
Senior P.S. ITAT, Kolkata

**INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH: KOLKATA**

(List of Orders pronounced on 20.11.2024)

[Before Sh. Rajpal Yadav, VP & Sh. Rakesh Mishra, AM]

1	ITA	1262-KOL-2023 ASS(A)	M/s. Yashoda Inn Private Limited	03/10	20/11	C	RY-RM
---	-----	----------------------	----------------------------------	-------	-------	---	-------



(Bidhan Ch. Gayen)
PRIVATE SECRETARY

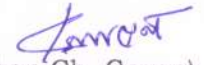
Dated: 20.11.2024

**INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH: KOLKATA**

(List of Orders pronounced on 20.11.2024)

[Before Sh. Rajpal Yadav, VP & Sh. Manish Borad, AM]

1	ITA	339-PAT-2023 ASS(PA)	Smt. Ranju Kumari	10/09	20/11	PAT	RY-MB
---	-----	----------------------	-------------------	-------	-------	-----	-------



(Bidhan Ch. Gayen)
PRIVATE SECRETARY

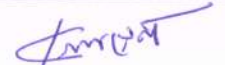
Dated: 20.11.2024

**INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH: KOLKATA**

(List of Orders pronounced on 20.11.2024)

[Before Sh. Sonjoy Sarma, JM & Sh. Sanjay Awasthi, AM]

1	ITA	186/KOL/2024 ASS(A)	Chunakhali Samabay Krishi Unnayan Samity Ltd.	23/10	20/11	C	SS-SA
---	-----	---------------------	---	-------	-------	---	-------




(Bidhan Ch. Gayen)
PRIVATE SECRETARY

IN THE INCOME TAX APPELLATE TRIBUNAL KOLKATA BENCH:

Pronouncement List for 20.11.2024
[Before Shri Sanjay Garg, JM & Shri Sanjay Awasthi, AM]

ITA No.	Assessee Name	Date of hearing	Author	Bench
1238/Kol/2024	Arihant Plantation Pvt. Ltd.	20.11.2024	Shri Sanjay Garg, JM	"B"
1177/Kol/2022 & CO No.2/K/2024	Shyamasree Ghosh	20.11.2024	"	"B"
776&777/Kol/2024	Keventer Agro Ltd.	18.10.2024	"	"C"



(J. Dey)
Sr. Pvt. Secy.

20.11.2024

IN THE INCOME TAX APPELLATE TRIBUNAL KOLKATA BENCH:

Pronouncement List for 20.11.2024
[Before Shri Sonjoy Sarma, JM & Shri Rakesh Mishra, AM]

ITA No.	Assessee Name	Date of hearing	Author	Bench
1807/Kol/2024	Dulichand Motors Pvt. Ltd.	26.09.2024	Shri Ralesh Mishra, AM	A(SMC)


(J. Dey)
Sr. Pvt. Secy.

20.11.2024